

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-1171(ND)/2018

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2018**

**NAME OF THE COMPANY: M/s. Shyamala Raghunathan V/s. Maxx Metals
Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 9 of IBC 2016

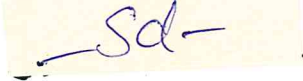
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: None

ORDER

Court notice be issued to the applicant through counsel for 26th September, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**

(Sapna)